

**HARYANA VIDHAN SABHA**

**Starred Questions**

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on  
Monday, the 15<sup>th</sup> March , 2010.**

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**MONITORING COMMITTEE**

**\*104. SH. KRISHAN LAL PANWAR, M.L.A. :** Will the Chief Minister be pleased to state :-

- (a) whether there is a monitoring committee/agency to oversee the implementation of NREGA in the State/districts, if so the name(s) thereof, togetherwith the number of cases detected in the state, district wise, from the year 2005 till January 2010, where the funds earmarked for NREGA have been misused or siphoned off; and
- (b) the details of the amount involved in such cases alongwith the steps taken to stop the misuse and siphoning of the funds ?
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**SUMIT KUMAR**

**Chandigarh:**

**The 10<sup>th</sup> March, 2010**

**Secretary,**

**Haryana Vidhan Sabha**